NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 115/(MAH)/2013

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Pravin Shah

V/s

Anish Metals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
ţ.	Karishe Sheh	All for Petation	Kann
۵.	Poradeep Duse	Adn. for Respondents	Ruke
3,	Kirti B. Shah	Respondent No. 2	1 cm

TCP 115/397-398/NCLT/MB/MUM/2013

Due to paucity of time, list this matter on 13.11.2017.

Sd/-

Sd/-

V. NALLASENAPATHY

M. K. SHRAWAT

Member (Technical)

Member (Judicial)